

Final Order
30-7-1987

Central Administrative Tribunal
Madras Bench

O.OA No.216/87

1 PR Suresh Kumar
2 S Ravikumar
3 S Rajeswari ... Applicants

-Vs-

1 Senior Superintendent
RMS 'TV' Division
Trivandrum
2 Postmaster General
Kerala Circle
Trivandrum-33
3 Director General of Posts
New Delhi
4 Union of India
5 CP Asök Kumar
Sorting Assistant
6 K Pradeep Kumar
Sorting Assistant
7 Rose Mary
Sorting Assistant
8 Latha Selva Kumari
Sorting Assistant. ... Respondents
M/s OV Radhakrishnan
K Radhamani Amma ... Counsel for Applicants
Mr K Karthikeya Panicker, ACGSC ... Counsel for Respondents

CORAM

Hon'ble Shri G Sreedharan Nair, Judicial Member
(Order pronounced by Hon'ble G Sreedharan Nair,
Judicial Member)

ORDER

Heard.

2 It is submitted by counsel of applicants that
as the applicants have been appointed as Sorting
Assistants subsequent to the filing of this application,
the reliefs claimed are not pressed. As such, the
application is dismissed.

[Signature]
(G Sreedharan Nair)
Judicial Member

30.7.87

Index: *V* Yes/No